

PROFORMA FOR DECLARATION OF ASSETS

As On 31.03.2012

Name of Officer (In Full) : **ATUL KUMAR SHRIVASTAVA**
 Date of Birth : **15.04.1970**
 Present post held : **CIVIL JUDGE CLASS- I, KATGHORA, KORBA (C.G)**

Immovable Property				
Name of District, Sub Division	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ?whether by purchase lease mortgag inheritance gift or otherwise with details of persons from whom acquired
Taluka and Village in which property is situated	Housing and other Buildings	Land		
1	2	3	4	5
NIL	NIL	NIL	NIL	NIL

Moveable Property (Valued Above 25.000/- of Rs.

Name of Articles	
SELF CAR MARUTI WAGON-R C.G. 10 F 2799 MAKE 2006 Approx Value Rs. 1,66,000/-	
Jewellery (Worth Rs.) GOLD & SILVER ORANAMENT Approx Value Rs. 8,00,000/- (EIGHT LAKH) NOTE- Jewellery about Rs. Seven lakh is Istri dhan of spouse smt. Neetu Shrivastava received at the time of marriage and rest jewellery of amount app. One Lakh is myself.	

Share/debentures		Nos. of Share
name of Issuing company		
1		2
NIL		NIL

Life Insurance Policy & Others		amount
name of Issuing company		
1		2
1. L.I.C. Jeevan Saral -	policy No. 358665795	Premium 36,000/- Per Year
2. L.I.C. Jeevan Saral -	policy No. 358665576	Premium 36,000/- Per Year

Bank deposits/Securities & Investment			
	Name of Bank	City	amount
	1	2	3
1) Fixed Deposites	STATE BANK OF INDIA	BILHA	75,000/- DATE 02-9-2010
2) Saving Bank A/C	STATE BANK OF INDIA	JAMNIPALI, KORBA	1,12,163/-
3) PPF	NIL	NIL	NIL
4) GPF	NIL	NIL	NIL
5) NSS	NIL	NIL	NIL
6) Others	NIL	NIL	NIL
7) CPS			Rs. 4,70,292/- (as on 31.03.12)

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

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(असुल कुमारे शर्मा)
व्यवहार न्यायाधीश वर्ग-1
कटघोरा, जिला कोरबा (छ.ग.)